

had been manufactured, a sample was displayed at the Poznan Fair and a large order was received from Poland. Later on they said that they wanted certain modifications in the shoes. As it was a new market, we arranged for fresh production and supplied the complete order according to their specifications. But these 14,000 pairs are also good and they will go to some country in the future consignments.

Sardar Iqbal Singh: May I know whether it is a fact that these shoes were offered to the Delhi shoe traders and they also rejected the shoes because they were not of better quality?

Shri Satish Chandra: I am not aware of it. I am told that they are of good quality and are being inspected now for being supplied to other countries. Buyer's inspectors are inspecting these shoes.

Shri Tyagi: Has it come to the notice of Government that in some of the leftist countries of Europe, the pairs were found to contain left foot shoes only?

Mr. Speaker: Is there any truth in that?

Shri Satish Chandra: Lakhs of pairs of shoes were supplied. Maybe inadvertently in some cases, two right shoes or two left shoes might have been placed in one box. There have been a few cases—a dozen or so. But even then, they could be exchanged by the buyer, these might have been packed like that by mistake.

Some Hon. Members rose—

Mr. Speaker: The hon. Minister has said that the quality is not bad and they are negotiating for the sale. If further questions are going to assist us in seeing those shoes, I would allow them. But I am afraid every further question would only make the shoes deteriorate further, whether they are really bad or not.

Shri S. M. Banerjee: These shoes were manufactured by the British

India Corporation and they have been joining it intentionally....

Mr. Speaker: This question may be renewed sometime later.

Textile Mills, Bombay

*1195. **Shri Pangarkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the poor returns of some of the textile mills in Bombay State; and

(b) if so, whether Government contemplate setting up an enquiry committee to investigate into the working of these textile mills?

The Minister of Commerce (Shri Kanungo): (a) Government are constantly watching the results of working of the textile mills in the country including the mills in Bombay State. Related to 1956, the working results of some mills have revealed a reduction in profits.

(b) Government do not contemplate setting up any enquiry committee for this purpose. An Enquiry Committee was only recently appointed to look into the various problems of the cotton textile industry in the country, the Committee have already submitted their report, which is under consideration.

Shri Pangarkar: May I know if any textile mills have been closed in Bombay State due to poor returns?

Shri Kanungo: There have been some closures mostly due to uneconomic working and accumulation of stocks.

Shri Rameshwar Tantia: May I know whether on account of growing competition from China, our textile goods export has been less and may I know whether Government are considering steps to increase our export?

Shri Kanungo: May I submit that this question is about the profit earnings of Bombay mills? I can answer that question if you allow it.

Mr. Speaker: That does not arise out of this question.

Shri Damani: May I know whether Government is aware of the continuous rise in D.A. figures and due to that coarse and medium counts mills are adversely affected? If so, may I know whether Government has issued any direction to the Wage Board to enquire into this matter?

Shri Kanungo: That is asking for an opinion. As far as the Wage Board is concerned, it is there enquiring into the wage structure.

Shri Damani: My question is whether as a result of the increase in the D.A. figures the working of coarse and medium mills is affected.

Shri Kanungo: That is asking for an opinion.

Shri Hem Barua: May I know how many of these textile mills are yielding poor returns due to the bad condition of machinery? Lack of proper attention, repairs and replacement are some of the reasons pointed out by the Textile Enquiry Committee as responsible for poor returns of the textile mills.

Shri Kanungo: I cannot give the exact figures of mills which are having out-dated machinery, because there are 479 mills and we do not have reports of the whole lot of them. They are being inspected by rotation and it will take a long time to have data regarding all the mills.

Shri Khadilkar: In view of the fact that Narasinghji Mills which was closed after it was taken over by Government and worked on a co-operative basis is now yielding good results, as the Textile Enquiry Committee have pointed out, will Government consider setting up a small board to take over mills which are closing down because of uneconomic management?

Shri Kanungo: As I said in the answer, the report of the Textile

Enquiry Committee is under consideration and I cannot anticipate the conclusions.

Shri S. M. Banerjee: May I know whether at the XVI Labour Conference, a decision was taken that two committees will be appointed for Indore and Kanpur? May I know whether this matter is being considered after the submission of the report of the committee?

Shri Kanungo: No, Sir; the recommendations of the Textile Enquiry Committee presided over by Mr. Joshi are being considered.

Shri S. M. Banerjee: A decision was taken that two committees will be appointed for Indore and Kanpur. I want to know whether those committees are being appointed.

Shri Kanungo: I am not aware of any such decision.

श्री रा० क० वर्मा : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि कपड़ा उद्योग में मिसमैनेजमेंट होने के कारण मिलों का जो नुकसान हो रहा है और वे बन्द होती हैं उस को रोकने के लिये गवर्नमेंट ने कुछ विचार किया है ?

श्री कानूनगो : हर जगह मिसमैनेजमेंट होता है। टेक्सटाइल में भी होता है, दूसरी जगह भी होता है और उस के सम्बन्ध में जहाँ से कोई शिकायत प्राती है, उस की एन्क्वायरी की जाती है।

श्री रा० क० वर्मा : मैं यह जानना चाहता हूँ कि जो मिसमैनेजमेंट होता है, जिस के कारण देश को नुकसान पहुँचता है, उस को बैसे ही चलने दिया जायेगा या उस पर कोई कंट्रोल लगाया जायेगा ?

श्री कानूनगो : इंडस्ट्रीज डेवेलपमेंट एंड रेन्यूशन एक्ट के मातहत बराबर उसकी एन्क्वायरी की जाती है और कुछ कदम उठाया जाता है।

श्री ए० क० वर्मा : इन्क्वायरी कमेटी
न की अपनी रिपोर्ट के अन्दर.....

Mr. Speaker: What is the good of putting general questions? He has stated that under the Industries (Development and Regulation) Act, proper action is being taken.

श्री ए० क० वर्मा : अध्यक्ष महोदय, मैं यह निवेदन करना चाहता हूँ कि मैनैजमेंट के बारे में मैं समय समय पर जो टैक्सटाइल इन्क्वायरी कमेटियां यहाँ कायम की गई हैं और उस कमेटी की रिपोर्टें स्पष्ट तौर पर यह बताया गया है कि मिसमैनैजमेंट के कारण मिलें नुकसान कर रही हैं उस सम्बन्ध में मुसफिका कोई ऐक्शन गवर्नमेंट की तरफ से कानून के अनुसार नहीं लिया गया और मैं जानना चाहता हूँ कि क्या वह ऐक्शन लिया जायेगा ?

श्री क. नूनो : अगर यह सवाल पुछा जायगा कि कितनी इन्क्वायरी हुईं और क्या क्या कदम उठाये गये तो उसका जवाब दे दिया जायगा ।

Mr. Speaker: Hon. Members should avoid general questions. If necessary, he can put a separate question regarding any mill which has come to his notice and which is being mis-managed. He can ask what action is being taken in particular matters.

Employees' State Insurance Scheme

*1196. { Shri Sanganna:
Shrimati Renu Chakravarty:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that workers have to undergo inconvenience and delay in receiving cash benefits under the Employees' State Insurance Scheme; and

(b) if so, the steps taken in the matter?

The Parliamentary Secretary to the Minister of Labour and Employment

and Planning (Shri L. N. Mishra): (a) No.

(b) Does not arise.

Shri Sanganna: May I know whether this scheme is going to be extended and, if so, to what extent?

Shri L. N. Mishra: This is for a specific purpose and it cannot be extended for any other purpose.

Shrimati Renu Chakravarty: May I know whether it is a fact that in Delhi itself workers have to stand from 5 o'clock in the morning till 9 o'clock and still go without the cash benefit?

Shri L. N. Mishra: Some complaints like that have appeared in the newspapers also. But on enquiry it was found that they were not correct at all.

Shri S. M. Banerjee: May I know whether any final decision has since been taken to extend this scheme to the families of workers?

Shri L. N. Mishra: The question of extending this scheme as far as possible is under consideration.

Small Tea Growers of Punjab

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*1198. { Shri Hem Raj:
Shri Anirudh Sinha:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 1771 on the 22nd April, 1958 and state:

(a) whether the scheme for the rehabilitation and reorganisation of the Small Tea Growing Plantations in the Punjab has been received from the Punjab Government; and

(b) if so, the nature thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) No, Sir.

(b) Does not arise.